

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 6th March, 2024

S.O/49 .- In supersession to Notification S.O 148 dated 05-03-2024 and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Srinagar in view of VVIP visit to Valley UT of J&K as shown against each:-

| S.No. | Name of the Officers (Mr./Ms.) | Designation | Jurisdiction |
|-------|--------------------------------|-------------------------------------|--------------------|
| 1. | Shiob Lateef, JKAS | AD, FCS & CA Srinagar (South) | Sethi Crossing |
| 2. | Tariq Ahmad Sheikh | AD, FCS & CA Srinagar (North) | Gindan Park |
| 3. | Fayaz Ahmad Sheikh | AD, FCS & CA Srinagar (Supplies) | Hattrick Crossing |
| 4. | Muneer Ah Wani | AD, Fisheries Department, Srinagar. | PS Sadder |
| 5. | Qazi Saqib | AEE LCMA, Srinagar | PS Rajbagh |
| 6. | Younis Majeed | AEE LCMA, Srinagar | PS Ram Munshi Bagh |
| 7. | Zahoor Ahmad Khan | AEE LCMA, Srinagar | PS Kothibagh |
| 8. | Mohd Tariq Dar | AEE (Mech) LCMA Srinagar | PS Maisuma |

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: - 06 -03- 2024

No. LAW- Powr/1/2022-10

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Commissioner/Secretary to Government, Housing and Urban Development Department.
4. Commissioner/ Secretary, Department of Food, Civil Supplies and Consumer Affairs.
5. District Magistrate, Srinagar. This is with reference to letter No. ADC-K/PS-VVIP-Visit/2024/766-88 Dated:-05-03-2024.
6. Vice Chairman, Lake Conservation and Management Authority (LCMA).
7. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
8. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W/S.C)
9. Incharge Website section

Senior Law Officer
 Department of Law, Justice and P.A

